

@

C.A.No. 1734 OF 2004
ITEM No.21

Court No. 1

SECTION XV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.1734/2004

PANKI THERMAL POWER STATION & ANR.

Appellant (s)

VERSUS

VIDYUT MAZDOOR SANGATHAN

Respondent (s)

(prayer for interim relief)

Date : 29/04/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant (s) Mrs. Shobha Dikshit, Sr. adv.
Mr. Pradeep Misra, Adv.

For Respondent (s) Mr. Vijay Hansaria, Sr. adv.
Mr. R.K.Singh, adv.
Mr. SanjayKr. Singh, adv.
Mr. C.D.Singh, Adv.

Mr. Shambhu Prasad Singh, adv.
Mr. Sanjiv Das, Adv.
Mr.M.D. Pandeya, adv.

Ms. Manjula Gupta, Adv.

UPON hearing counsel the Court made the following

O R D E R

Prayer for interim relief is refused.
List the appeal for final hearing after summer vacation.

(Ajay Kr. Jain)

(Radha R. Bhatia)

Court Master

Court Master